HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.10.2019		
SI. No.	Category of cases (Family Court matters)	Pendency (As on 31.10.2019)
1	MAT App	47
2	FA	30
3	FAO	3
4	Criminal Revision Petition	18
	Total	98
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.10.2019		
SI. No	Name of the District	Number of cases pending
1	Family Court, Agartala	596
2	Additional Family Court, Agartala	601
3	Family Court, Udaipur	285
4	Family Court, Kailashahar	190
5	Family Court, Ambassa	24
5	Family Court, Khowai	75
	Total	1771
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.10.2019		
SI. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	46
3	South Tripura Judicial District	138
4	Unakoti Judicial District	0
5	North Tripura Judicial District	329
6	Sepahijala Judicial District	131
7	Khowai Judicial District	31
8	Dhalai Judicial District	77
Total		753
Total pendency in Tripura as on 31.10.2019		
1	Family Courts	1771
2	District Courts other than the Family Courts	753
Grand Total		2524